

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 74 of 2015
&
Appeal No. 102 of 2015

Dated:3rd August, 2015

Appeal No. 74 of 2015

In the matter of :

Meghalaya Power Distribution Corporation Ltd. Appellant (s)
Vs.
Meghalaya State Electricity Regulatory Commission & Anr. ... Respondent (s)

Appeal No. 102 of 2015

In the matter of :

Byrnihat Industries Association Appellant (s)
Vs.
Meghalaya State Electricity Regulatory Commission & Anr. ... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **7.09.2015.**

COURT MASTER